

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-23753923

Date: 30<sup>th</sup> May 2024

To

Shri Anand Ganesan,  
Advocate for the Petitioner  
MSA Partners,  
D-246, Defence Colony,  
New Delhi- 110024

**Subject: Request for time extension in Petition No. 256/GT/2020 -reg.**

Ref: Your request letter dated: 20.3.2024;

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Sir

With reference to your request letter dated 20.3.2024 on the above subject, I am directed to inform you that your request for extension of time to file additional information has been accepted and the same is extended till **31.5.2024**, after serving the same to the Respondent.

2. The Respondent shall file their reply on or before **7.6.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **10.6.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with by the parties.

3. The matter shall be listed for hearing on **13.6.2024**.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All parties